

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-OCW-58-2020**

Gurudas Sawal &amp; Anr. ... Applicants

Versus

Jaiwant Nayak &amp; Ors. ... Respondents

Shri Parag Rao, Advocate for the Applicants.

Shri A.D. Bhohe, Advocate for the Respondent No.1.  
Ms. Sapna Mordekar, Additional Government Advocate for the  
Respondent No.2.**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 24<sup>th</sup> July 2020****P.C. :**

The Writ Petition has already been disposed of. So nothing survives in this in this civil application. It stands disposed of as infructuous.

**DAMA SESHADRI NAIDU, J.**

NH